

DIVISION BENCH
COURT - II

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/378(KB)2018
IA(I.B.C)/1327(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER OF	DEVI TRADING & HOLDING PVT. LTD. VS AVANI PROJECT & INFRASTRUCTURE LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Jishnu Chowdhury, Adv.] For the Applicant
Mr. Sauradeep Banerjee, Adv.]
Mr. Ankur Singh, Adv.]
Ms. Rita Basu, Adv.]
Ms. Piyali Pan, Adv.]

Mr. Ajay Agarwal, RP] For the Resolution Professional

ORDER

1. Ld. Counsel appearing on behalf of the Applicant present.
2. **IA(I.B.C)/1327(KB)2024:**
 - a. Registry is directed to issue notice to the respondent to obtain instruction in regard to the prayer sought for in this petition by way of speed post and by way of e-mail and place the tracking information report on record.
 - b. List the matter for on **15.07.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)